



**Suo Motu W.P.No.19030 of 2024**

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**S.M.SUBRAMANIAM, J.**

**and**

**C.KUMARAPPAN, J.**

The learned Amicus Curiae, Mr.K.R.Tamilmani, submitted a report regarding the present situation prevailing in the villages in Kalvarayan Hills. The learned Advocate General, Mr.P.S.Raman would submit that the authorities are in the process of preparing the report which will be submitted soon.

2. We have made a request to the learned Advocate General Mr.P.S.Raman, to appraise the situation to the Hon'ble Chief Minister of Tamil Nadu, Hon'ble Minister of Youth Welfare and Sports Development of Tamil Nadu and Hon'ble Minister for Adi Dravidar and Tribal Welfare of Tamil Nadu, enabling them to visit the place so as to ascertain the situation prevailing in those villages and initiate all appropriate actions to ensure that people get basic amenities and that their rights are protected.

3. Post the matter on 26.07.2024 for submission of report.

4. Registry is directed to print the name of Mr.K.R.Tamilmani, learned Senior Advocate as Amicus Curiae.

**[S.M.S.,J.] [C.K.,J.]**

**24.07.2024**

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**S.M.SUBRAMANIAM, J.**  
**and**  
**C.KUMARAPPAN, J.**

**(Sha)**

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